

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2862

ANSWERED ON:18.08.2011

SHARING OF WATER

Bhadana Shri Avtar Singh;Bhagora Shri Tarachand;Meena Shri Raghuvir Singh;Rajukhedi Shri Gajendra Singh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Pakistan is raising objections over sharing of river water with India;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) No, Sir.

(b) Does not arise. The Indus Water Treaty 1960 has fixed and delimited the rights and obligations of India and Pakistan concerning the use of the waters of the Indus system of rivers. Pakistan has raised objections contesting the compliance of India's projects with the provisions of the Treaty.

(c) Does not arise.